

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

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NOTIFICATION


No. 606

Dated: 09-11-2016

It is hereby notified for the information of all concerned that 14th November, 2016 (Monday) shall be observed as holiday on account of "Shri Guru Nanak Dev Ji's Birthday" and 25th November, 2016 (Friday) shall be observed as working day for the High Court of Jammu and Kashmir.

By order;

No = 22365-86/N9
Date = 09-11-2016


(Ashok Kumar Koul)
Registrar General 09.11.16.

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Advocate General, High Court of Jammu and Kashmir, Jammu
3. Registrar Vigilance, High Court of J&K, Jammu
4. Secretary to Government Department of LJ&PA, Civil Secretariat, Jammu
5. Registrar Judicial, High Court wing Jammu/Srinagar
...for information
6. Secretary to Hon'ble Mr. Justice _____
... for His Lordships' kind information.
7. President Bar Association, Jammu/Srinagar for information.
8. Incharge NIC for uploading the same on website.
9. Government Press, Jammu
10. Office file.


Registrar General 09.11.16.